

made, correct the distortions or weaknesses that may have crept in, maintain a sustained growth in productivity and gainful employment and attain international competitiveness. All sectors of industries whether small, medium, or large belonging to the public, private or cooperative sector will be encouraged to grow and improve on their past performance.

[*Translation*]

**Abolition of Contract System in  
B.H.E.L.**

1073. SHRI ARVIND TRIVEDI: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to abolish contract system in the Bharat Heavy Electricals Limited;

(b) if so, the details thereof;

(c) whether any decision has been taken in this regard; and

(d) if so, the details thereof and if not, the time by which a decision is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) to (d). BHEL enters into contract with various agencies for the procurement of raw materials/components, supply of equipment, erection and commissioning service. Besides, certain jobs which are temporary or of intermittent nature are awarded on works contract basis. As BHEL has to necessarily enter into such contracts for carrying out its operations, there is no proposal to abolish these systems.

[*English*]

**Projects of Kerala for Solving drinking  
Water problem**

1074. SHRI THAYILJOHN ANJALOSE: Will the PRIME MINISTER be pleased to state:

(a) the number of projects submitted by Government of Kerala to the Union Government for approval during 1990-91 and 1991-92 to solve, its drinking water problem;

(b) the number of projects out of them which have been approved and the number of the projects still pending; and

(c) the amount of central grants provided therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) The Government of Kerala submitted six projects during 1990-91 and twelve projects during 1991-92 to the Government of India for approval to solve its drinking water problem.

(b) The projects submitted during 1990-91 had been approved and the projects submitted during 1991-92 are pending sanction.

(c) The central assistance under the Centrally Sponsored Accelerated Rural Water Supply Programme (ARWSP) is given to the States as per their annual allocation for schemes cleared from time to time. It is not given on project wise basis. The amounts of central grant allocated and released under ARWSP during 1990-91 & 1991-92 for these projects are as under:-